

ADEN.--COMMERCIAL

ACT No. X. OF 1850

(Rep., Act 12 of 1873)

[Passed on the 15th March, 1850.]

1. *Aden declared a free Port. No customs duties to be payable there.*
2. *Aden not to be within Act 6, 1848.*

An Act to declare Aden a free Port.

Whereas the trade between the Western Coast of India and the Red Sea and places thereunto adjacent will be improved by encouraging the resort of Vessels of all nations to the Port of Aden in Arabia, It is declared and enacted as follows:

- I. The Port and settlement of Aden in Arabia, is a free Port and Settlement: and no duty of Customs is payable there on any Ship or other Vessel, or on any Goods lawfully carried by sea or land to or from the said Port and Settlement.
 - II. The Said Port of Aden shall not be taken to be within the provisions of Act VI. 1848.
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